

(c) whether compensation as per market rate and rehabilitation of effected families including the shopkeepers etc. have been settled;

(d) whether any rehabilitation package has been prepared like allotment sites, agricultural land, etc;

(e) if so, the details thereof;

(f) whether the evictees have given any representation; and

(g) if so, the reaction of the Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P.M. SAYEED) : (a) Land in School Line and Pahargaon villages only is being acquired for the purpose of extension of Lambaline Airport.

(b) In all, 92 holdings are affected of which 25 belong to School Line and 67 belong to Pahargaon. These holdings contain Paddy fields, House sites, Hilly Lands and Commercial sites.

(c) No, Sir. The acquisition proceedings are still in progress.

(d) and (e). A plan for rehabilitation of the affected persons is under preparation.

(f) Yes, Sir. A representation demanding compensation and rehabilitation has been received.

(g) All the affected persons are proposed to be suitably compensated and rehabilitated

Additional Central Support

4405. SHRIMATI CHANDRA PRABHA URS . Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state :

(a) whether the Union Government have given Rs 750 crores as an additional Central support in the annual plan to Andhra Pradesh;

(b) whether the Government of Karnataka has sought any additional Central support on the same grounds; and

(c) if so, the action taken/proposed to be taken by the Union Government thereto?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI GIRIDHAR GAMANG) : (a) Yes, Sir. It was agreed to provide Rs. 750 crore to accommodate a part of gap in resources for funding the States Annual Plan 1995-96.

(b) Yes, Sir.

(c) It has not been possible to accede to Government of Karnataka's request on account of constraints in resources.

Marketing Plan for Kerala

4406. SHRI RAMESH CHENNITHALA : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) whether the marketing plan regarding LPG and petrol retail outlets for Kerala has been revised; and

(b) if so, the number of additional LPG agencies and petrol retail outlets being sanctioned to the State in 1995?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA) : (a) and (b). 43 Retail Outlet dealerships and 38 LPG distributorships have been included in the new RO Marketing Plan 1993-96 and LPG Marketing Plan 1994-96 for Kerala.

Oil and Natural Gas

4407. SHRI HARILAL NANJI PATEL : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) whether some research work on oil and natural gas is going on in the country particularly in Gujarat,

(b) if so, the details alongwith the places where such research work is going on; and

(c) the progress made so far in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA) : (a) Yes, Sir. Research work on oil and natural gas is being carried out in the country including Gujarat

(b) Research work on various aspects of hydrocarbon exploration and exploitation and related aspects is primarily being carried out at the following places by ONGC and OIL :

ONGC :

- (i) Institute of Reservoir Studies (IRS), Ahmedabad
- (ii) Keshava Deva Malaviya Institute of Petroleum Exploration (KDMPE), Dehradun.
- (iii) Institute of Drilling Technology (IDT), Dehradun.
- (iv) Institute of Biotechnology and Geotectonic Studies (INBIGS), Jorhat.
- (v) Institute of Oil, and Gas Production Technology (IOGPT), Panvel (Bombay).
- (vi) Institute of Petroleum Safety and Environment Management (IPSEM), Goa.
- (vii) Institute of Engineering and Ocean Technology (IOET), Panvel (Bombay).

OIL :

Research and Development Centre, Duliajan.

(c) The research work of above R & D Institutes/ Centre has resulted in development, improvement and adoption of techniques/technologies related to oil/gas exploration, drilling, reservoir management, enhanced oil recovery, production, safety and environmental aspects etc.

[Translation]

Coal Supply

4408. SHRI LAKSHMI NARAIN MANI TRIPATHI : Will the Minister of COAL be pleased to state :

(a) whether under the financial rules which were in force till December 6,1994, more than 80 per cent of coal was supplied by the Coal India Limited and its subsidiaries to the non-core sector;

(b) if so, the details of changes made in the financial rules after December 7,1994;

(c) the purpose for changing these rules; and

(d) its likely impact on the small consumers under non-core sector?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI AJIT PANJA) : (a) to (d). Presumably the Hon'ble Member is referring to a recent decision taken by Coal India Limited (CIL) as regards system of financial coverage for non-core sector consumers. CIL have decided to cover all non-core sector bookings by full financial coverage for the sake of uniformity to protect CIL's commercial interests and to discourage speculative order bookings. Representations have been received, favouring and criticising the decision. This is a commercial decision taken by Coal India Limited which will help genuine consumers including small consumers and discourage speculation.

[English]

Oman-India Gas Pipeline

4409. SHRI RAM KAPSE . Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether any suggestion has been made for revising the route of Oman-India Gas pipeline;

(b) the details thereof; and

(c) the decision taken by the Government thereon?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA) : (a) to (c). The feasibility study for the Oman-India pipeline is in progress. The study includes the finalisation of the pipeline route.

Reconstitution of Press Council of India

4410. SHRI V. SREENIVASA PRASAD : SHRI TARA SINGH :

Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether there is any proposal for reconstitutions of the Press Council of India;

(b) if so, the details thereof; and

(c) the time by which it is likely to be reconstituted?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI K.P. SINGH DEO) : (a) to (c). The Press Council of India has already been reconstituted with effect from 25.1.1995. A list of the members is enclosed as Statement.

STATEMENT

List of Members of Press Council of India

Working Journalists-Editors

1. Shri Mammen Mathew	}	Editors of Indian Languages News Papers
2. Shri Madan Mohan Joshi		
3. Shri Jamna Das Akhtar		
4. Dr. Kanhiyalal Nandan		
5. Shri Nikhi Chakraborty	}	Editors of Newspapers other than Indian Language newspapers
6. Smt Manorama Dewan		

Working Journalists-Other than Editors

7. Shri J.K. Gupta	}	Working Journalists not being editors of Indian Languages Newspapers
8. Shri Ashok Malik		
9. Shri Prakash Dube		
10. Shri Ravinder Kumar Singh		
11. Shri Nitish Chakravarty	}	Working Journalists not being editors of newspapers other than Indian Languages Newspapers
12. Shri Prakash Patra		
13. Shri Parmanand Pandey		

Persons who own or carry on the business of management of Newspapers

14. Shri Naresh Mohan	From big newspapers Category
15. Shri B.S. Adityan	
16. Shri B.M. Sharma	Form Medium Newspapers Category
17. Shri Kazim Rizvi	
18. Shri Vishwa Bandhu Gupta	From Small Newspapers Category
19. Shri Rajendra Kumar Verma	

Persons who Manage News Agencies

20. Shri C.S. Kundapur
